

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2023
IA(I.B.C)/432(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	INDIAN BANK VS OM PRAKASH AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. S. Pal Choudhary, Adv.] for the FC
Ms. S. Paul, Adv.

Mr. Jishnu Chowdhury, Adv.] for the PG
Mr. A. Basu, Adv.
Mr. A. Singhi, Adv.
Ms. R. Basu, Adv.
Ms. P. Pan, Adv.
Mr. A. Shaw, Adv.

ORDER

1. Learned Counsel for the parties present.
2. It is submitted that objection to the report has been filed.
3. List this matter for arguments on 26.06.2024.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**